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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 72/BB/2017	-	To report on paper publication	230/232	LAPP India Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	PRAMOD S.M. 9845657072	LAPP India Pvt Ltd	
2.	Pramod Kumar	Rep. of OL	

ORDER

PCS for Petitioner is present. He has filed memo along with paper publication. RD has filed his report. ROC also has filed his report. OL filed OLR 144/17 seeking permission of the Tribunal to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. PCS has no objection to grant permission to OL. OLR 144/17 is allowed vide separate order. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Petitioner Company to meet the expenses of Chartered Accountant appointed by OL. For report of OL. List it on 20.02.2018.


Member (T)


Member (J)